

OFFICE OF THE CHIEF METROPOLITAN-MAGISTRATE: DELHI

: ORDER :

Pursuant to guidelines of Hon'ble High Court of Delhi vide letter bearing no 2017/G-8/Gaz./Spl.MM/08 dated 18.09.08 and as approved by Ld. Sessions Judge, Delhi, the following posting / transfers of Spl.MM (Littering), are being made with immediate effect :

Sl. No	Name of Spl. MM (Littering)	From	To	Remark
1	Sh. R.K. Sharma (Vasant Kunj)	NDMC Zone-01, Gole Market, Shaheed Bhagat Singh Place , New Delhi.	South Zone, Gulmohar Park	Vice Sh. M.A. Ali
2	Sh. D.R. Sehgal (Noida)	Shahdara (South) Zone, Anaj Mandi, Shahdara	Central Zone, Lajpat Nagar	Vice Sh. R.D. Kaushik
3	Sh. Thakur Das (Malka Ganj)	Sadar Pahar Ganj Zone, Near PS- Sadar	Civil Lines Zone, Dhakka Village Chowk	Vice Sh. M.L. Rehlan
4	Sh. K.S. Dhillon (Dwarka)	West Zone, Zakhira Fly Over, Moti Nagar	Sadar Pahar Ganj Zone, Near PS- Sadar	Vice Sh. Thakur Das, In addition, the work of Ward Nos. 47 to 56 pertaining to Rohini Zone thus far dealt with by Sh. Nar Singh Seherawat is also hereby assigned to Sh. K.S. Dhillon
5	Sh. R.D. Kaushik (Rohini)	Central Zone, Lajpat Nagar	West Zone, Zakhira Fly Over, Moti Nagar	Vice Sh. K.S. Dhillon
6	Sh. Dhani Ram Sharma (Khurd)	Najafgarh Zone, Near Suraj Cinema, Najafgarh	Karol Bagh Zone, Bank Street, Karol Bagh	Vice Sh. Ashok Kumar , In addition, the work of Ward Nos. 59 to 68 pertaining to Rohini Zone thus far dealt with by Sh. Shiv Kumar Malhotra is also hereby assigned to Sh. D.R. Sharma
7	Sh. Shankar Singh (Rewari, Haryana)	Narela Zone, MCD Primary School, Narela	Najafgarh Zone, Near Suraj Cinema, Najafgarh	Vice Sh. D.R. Sharma
8	Sh. Nar Singh Sherawat (Bawana)	Shahdara (North) Zone Yamuna Vihar	Narela Zone, MCD Primary School, Narela	Vice Sh. Shankar Singh . In addition, the work of Ward Nos. 21 to 46 of Rohini Zone, thus far dealt with by Sh. Shankar Singh is also hereby assigned to Sh. Nar Singh Serawat.
9	Sh. Ashok Kumar (Shahdara)	Karol Bagh Zone, Bank Street, Karol Bagh	Shahdara (North) Zone Yamuna Vihar	Vice Sh. Nar Singh Sherawat
10	Sh. Shiv Kumar Malhotra (Gaziabad)	Shahdara (North) Zone Yamuna Vihar	Shahdara (North) Zone Yamuna Vihar	Ward Nos. 59 to 68 pertaining to Rohini Zone, thus far dealt with by Sh. Shiv Kumar Malhotra is hereby assigned to Sh. D.R. Sharma, Spl. MM
11	Sh. M.L. Ralhan (Dilshad Garden)	Civil Lines Zone, Dhakka Village Chowk	Shahdara (South) Zone, Anaj Mandi, Shahdara	Vice Sh. D.R. Sehgal
12	Sh. Subhash Chandra (Moti Nagar)	NDMC Zone-2, Palika Bhawan, R.K. Puram	NDMC Zone-1 (Entire Area), Gole Market,	Vice Ram Kumar Sharma
13	Sh. M.A. Ali (Jamia Nagar)	South Zone, Green Park	NDMC Zone-2, Palika Bhawan, R.K. Puram	Vice Subhash Chandra

Kaveri Baweja
(KAVERI BAWEJA)

CHIEF METROPOLITAN MAGISTRATE, DELHI

No. 10767-816/CMM/2009

Delhi, Dated the 02/09/09

Copy forwarded for information & necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
(Through Ld. Distt. Judge-I & Sessions Judge, Delhi)
2. The Distt. Judge-I & Sessions Judge, Delhi.
3. The Distt. Judge-II to IX-cum-ASJ I/C, all Districts, Delhi.
4. The Registrar (Vig.), High Court of Delhi.
5. The Chief Secretary, Govt. Of NCT of Delhi, I.P. Estate, New Delhi
6. The Principal Secretary (Home), Govt. Of NCT of Delhi, I.P. Estate, New Delhi
7. The Principal Secretary (L J & LA), Govt. Of NCT of Delhi, I.P. Estate, New Delhi
8. The Commissioner, MCD, Town Hall, Delhi.
9. The Concerned Deputy Commissioners, MCD, Delhi.
10. (Through The Commissioner, MCD, Town Hall, Delhi)
11. The Chairperson, NDMC, Palika Kendra, New Delhi.
12. The ACMMs, Tis Hazari, Patiala House, Karkardooma, Rohini & Dwarka Courts, Delhi.
13. The Director, Delhi Judicial Academy, Karkardooma, Delhi.
14. All Administrative Civil Judge, Delhi.
15. The Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Delhi.
16. The Officers Concerned.
- ~~17. The Director of Prosecution, Tis Hazari Courts, Delhi.~~
18. A.R.-Cum-P.A. To Registrar General, High Court of Delhi.
19. P.A. To all the Registrars.
20. The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma & Rohini, Dwarka, Delhi, New Delhi.
21. The Joint Registrar (Computer), Delhi High Court for being displayed on the website of Delhi High Court.
22. District Courts Web-Site Committee, Room No.-234, Tis Hazari Courts, Delhi.
23. Reader to Ld. Chief Metropolitan Magistrate, Delhi.
24. Office file.

Kamini Bandyopadhyay

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*Be published
on the website*

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